

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-51/1997/ 2763/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri P.K. Bora,  
Principal Judge, Family Court,  
Barpeta,

Dated Guwahati, the <sup>th</sup> 27 April, 2022.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. F.C.(B)/2022/263 dtd. 26.04.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 27.04.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 26.04.2022 till the morning of 28.04.2022**, has been granted. The Counsellor, Family Court, Barpeta shall remain in charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-51/97/2764/A, dated 27.04.2022**

Copy to:

1. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**